GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1910

TO BE ANSWERED ON 06.03.2020

ACCORDING OF PUBLIC SECTOR UNDERTAKING STATUS

1910. SHRI RAM NATH THAKUR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the '20 Point Programme' implemented by the then Government has played a pivotal role in the development of rural areas of the country;
- (b) whether it is also a fact that Government had assigned responsibility of its implementation to certain other organisations also;
- (c) whether it is also a fact that Krishi Vikas Shilpa Kendra was assigned this responsibility in West Bengal; and
- (d) if so, whether Government would accord the status of public sector undertaking to the said organisation so that the interests of its employees can be protected?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a): As an effort of Government to expand capabilities of its citizens, package of programmes comprising schemes relating to Poverty Alleviation, Employment Generation, Education, Health, etc., called the Twenty Point Programme (TPP), was in operation since 1975. In view of the changing scenario of the country over the years, the programme has been restructured thrice in 1982, 1986 and 2006. The present programme now called Twenty Point Programme-2006 (TPP-2006) is in operation since April 2007. TPP-2006 has 20 Points covering 65 items for the benefit of both the rural and urban people, which coincide with various programmes and schemes of the government administered by the Central Nodal Ministries/Departments. The Ministry of Statistics & Programme Implementation has been given the responsibility of monitoring of TPP. The progress made under TPP-2006 during 2017-18 is available at the MOSPI website at http://www.mospi.gov.in/sites/default/files/publication_reports/QPR%20of%20TPP.pdf. The details of the progress made by different programme/schemes are available in the report.
- (b) to (d): Ministry of Rural Development had not assigned responsibility of implementation of Twenty Point Programme to any other organization, including Krishi Vikas Shilpa Kendra. Accordingly, the question of according status of public sector undertaking to the said organisation does not arise.
